THE MINISTER OF STATEIN THE DEPARTMENT OF INDUSTRIAL DEVELOP MENT IN THE MINISTRY OF INDUSTRY (SHRIM, ARUNACHALAM); (a) Yes, Sir.

- (b) Does not arise.
- (c) Necessary resources in the form of budget allocations are provided to the Commission to enable them to discharge their functions:

Demand for Cooking Gas in Kerala

- 945. SHRI K. MOHANDAS: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) the total demand for cooking gas in Kerala;
- (b) what percentage of demand has been met; and
- (c) when the demand is likely to be fully met?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT): (a) to (c) The average monthly demand for the existing customers in Kerala is around 3332 M.T. Except for occasional backlog in supplies, this demand is being met in full.

The Endeavour to meet the demand in full will be maintained.

Production of Sugar

- 946. SHRI D.N. REDDY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:
- (a) the quantity of sugar production during 1986-87; and
- (b) whether any increase in sugar production is expected during this year to meet the demands of the country and to have some surplus for export?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT): (a) and (b) The pro-

duction during 1986-87 season is estimated at 75 lakh tonnes as against 70.03 lakh tonnes of sugar produced during the last season. With the increased level of domestic sugar production during the current season together with the carry-over stock at the beginning of the season and imported sugar, there would be sufficient availability to meet the domestic requirement, as well as small quantities of committed exports.

Two-Tier Telecommunication System

- 947. SHRI UTTAM RATHOD: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether the Department of Telecommunications is thinking of having a two-tier System for telephone communications; and
- (b) If so, what will be the expenditure involved for this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) The Department of Telecommunications is exploring the feasibility of setting up a network for the specialised needs of business and industrial subscribers.

(b) This proposal is still under consideration at present. Hence, details for expenditure are not known at present.

[Translation]

Eletronic Telephone Exchange at Ranikhet

948. SHRI HARISH RAWAT: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the site for electronic exchange to be set up in Ranikhet (Uttar pradesh) has finally been selected; and
- (b) if so, when the site was selected and the time by which construction work is likely to start there?

THE MINISTER OF STATE IN THE MINISTERY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV): (a) and (b) Yes, Sir. Electronic Exchange

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is being planned to be installed in the existing departmental building in 87-88.

{English}

S.T.D. Facility in Rajnandgaon, Madhya Pradesh

949. SHRI SHIVENDRA BAHADUR SINGH; Will the Minister of COM-MUNICATIONS be pleased to state :

- (a) when Rajnandgaon District of Madhya Pradesh will have a direct STD facility with Delhi; and
- (b) the reasons for the delay in providing this facility?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS SONTOSH MOHAN DEV): (a) and (b) Rajnandgaon, a district headquarter of Madhya pradesh is planned to be connected with Raipur Digital TAX for STD facilities by using a coaxial cable medium. As Raipur Digital TAX and the coaxial cable medium are likely to be commissioned in 1988-89. STD facility for Rajnandgaon with Delhi is expected after completion of the above two works in 1988-89.

Allocation of Kerosene to Andhra Pradesh

- 950. SHRI V. TULSIRAM; Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:
- (a)) whether Andhra Pradesh Government have approached Union Government for the enhancement of monthly allocation of kerosene oil:
- (b) if so, the details thereof and the extent to which the request has been acceded
- (c) the extent to which this allocation will meet the demand of the State; and
- '(d) the steps to be taken to meet full demand of the State?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE BRAHMADUTT); (a) No such request has been received in the last few

months from the Government of Andhra Pradesh.

- (b) and (c) Do not arise in view of the reply to (a) above.
- (d) Allocations have been communicated to the State Government for the ensuing summer allowing an increase over the allocations for the corresponding period of the last year.

[Translation] -

MARCH 3, 1987

Licence Free From Television Owners

- 951. SHRI NIRMAL KHATTRI: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether any rules have been framed for charging licence fee from those television. set owners who witness television programmes directly through satellite; and
 - (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV): (a) Yes,

(b) In a meeting of the Committee of Secretaries held on 25.6.1986, it was decided that in order to control reception of television programmes direct from various satetlites suitable legislation may be framed providing the requirement for obtaining a licence for working, possessing or dealing in such TV sets.

[English]

Setting up of Multi-Fuel Power Station in Karnataka

- 952. SHRI G. S. BASAVARAJU: SHRI H. N. NANJE GOWDA: Will the Minister of ENERGY be pleased to state:
- (a) whether the Union Government have cleared the Karnataka State Government's proposal for establishing the Yelahanka Power Station using Low Stock High Sulphur instead of furnace oil;